LOK SABHA GOVERNMENT OF INDIA

DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan) MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.682 TO BE ANSWERED ON 19.12.2017

Empowerment of Differently Abled Persons

682. SHRI VIRENDER KASHYAP: SHRI R.P. MARUTHARAJAA: SHRI HARIOM SINGH RATHORE: SHRIMATI V. SATHYA BAMA: SHRI PR. SENTHIL NATHAN: SHRI BHARATHI MOHAN R.K.:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the demography of differently-abled population in the country, category and State-wise;
- (b) whether the Government has initiated new schemes for the differently-abled population in the country to ensure them safety and secured life;
- (c) if so, the details thereof and the total amount allocated during the last three years and the current year, State-wise;
- (d) whether the Government has chalked out any plans to provide appropriate skill/vocational training and separate employment exchanges and counselling centres to create specific job opportunities for the differently-abled people in the country and if so, the details thereof;
- (e) the steps taken/being taken to create community awareness sensitisation, social integration and to bring the differently-abled into the mainstream of the society and the progress made so far in this regard; and
- (f) whether the Government has evolved an exclusive mechanism for monitoring and supervising the schemes implemented for the differently-abled and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) Category and State-wise population of persons with disabilities as per Census 2011 is at **Annexure-**
- (b) & (c) Relief to the disabled is primarily a State subject by virtue of entry 9 of the State List of the Constitution of India. The Central Government supplements the efforts of the States for the welfare of persons with disabilities through various schemes. The major schemes of the Department are as under:
- (i) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP): Under ADIP Scheme the funds are released to various implementing agencies to assist the needy persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

- (ii) Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SIPDA): Under this scheme,
- assistance is provided to State Governments and to autonomous organizations/Institutions under Central or State Governments, for various activities relating to implementation of Persons with Disabilities Act, 1995, particularly for creation of barrier free environment for persons with disabilities. Accessible India Campaign has been launched on 03.12.2015 under this scheme with a view to create awareness and provide barrier free environment for persons with disabilities.
- (iii) Deendayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.
- (iv) Scholarship schemes for students with disabilities such as Pre-matric, Post-matric, Top Class Education, National Fellowship, National Overseas Scholarship.

Amount allocated (Budget Estimate and Revised Estimate) in above schemes during the last three years and current year is at **Annexure-II.** There is no dedicated state-wise allocation of fund under these schemes.

Further, Government has recently enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force from 19.04.2017. The Act provides for more rights and entitlements for persons with disabilities including four percent reservation in Government jobs for persons with benchmark disability. It also mandates appropriate Government to take measures to protect the persons with disabilities from being subjected to torture, violence, abuse & exploitation. It also provides for protection and safety in situations of risk and humanitarian emergencies.

- (d) The RPwD Act, 2016 mandates the appropriate Government to take measures for promoting vocational training, skill development and self-employment of persons with disabilities. The Department of Empowerment of Persons with Disabilities (DEPwD) launched a National Action Plan for Skill Development of Persons with Disabilities (PwDs) in collaboration with Ministry of Skill Development of Entrepreneurship on 21st March, 2015. Skill Development of PwDs is done through a network of Empanelled Training Partners (ETPs) consisting of both Governmental and Non-Governmental Organisations. The training is provided on the trades, and the cost provided under the Common Norms prescribed by Ministry of Skill Development of Entrepreneurship. Skill training to PwDs is also provided through National Handicapped Finance and Development Corporation (NHFDC) and National Institutes of the DEPwD.
- (e) The RPwD Act, 2016 mandates Government to take measures to promote awareness campaign and sensitization programme to ensure that rights of persons with disabilities provided under the Act are protected. Department implements a scheme to generate mass awareness about the rights of persons with disabilities. Initiatives were taken by the government for their empowerment through print and electronic media and also through workshop, seminar, symposia etc.
- (f) As per the provisions of the RPwD Act, 2016, the Chief Commissioner for Persons with Disabilities and the State Commissioner for Persons with Disabilities are responsible to monitor implementation of provisions of the Act and the schemes and programmes meant for persons with disabilities.

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 682 for answer on 19/12/2017 regarding Empowerment of Differently Abled Persons

	Cai	Category and State-wise	ise number	of persons	number of persons with disabilities as per Census 2011	lifies as per	Census 20	posteri posteri		
S.No.	o. State/UT Name	The state of the s		ļ.	~ }			-		
		s otal mumber	In seeing	5	In Speech		Mental	Mental	Any	Multiple
		disabilities	:	Hearing		Movemen	Retardati	Ilness	Other	Disability
-	JAMMU & KASHMIR	361153	66410	74007	10/01	ا در ب ب	00			
2	HIMACHAI PRADESH	155216		74096	18081	58137	16724	15669	75699	44441
,	DIBITAN			26/00	8278	32550	9868	5166	29024	18526
	FUNJAB	654063	82199	146696	24549	130044	45070	21025	17677	22020
4	CHANDIGARH	14796	1774	2475	961	3815	1000	750	103007	5/9/5
S	UTTARAKHAND	185272		37681	12348	20095	13.450	/30	2383	1342
9	HARYANA	546374			12740	0200	1,1450	0443	30723	20524
7	NCT OF DEL HI				/8/17	116026	30070	16191	116821	47250
~	DAIACTUAN			34499	15094	67383	16338	10046	37013	24385
	INDIAN SECTION		314618 [2	218873	69484	427364	81389	41047	100606	211222
۲ ;	U11AK PKADESH	4157514	763988	1027835	266586		1813/12	26603	177070	211223
10	BIHAR	2331009	İ				2	5000/	740430	217011
	SIKKIM				2	, ,	1,0	5/521	431728	110844
12	ARUNACHAL PRADFSH							513	2459	2940
13	NAGALAND						1264	631	3878	2409
14	MANIPITE				2294	3828	1250	995	4838	3336
-	MANUEL ON	58547	19194	12891	2661	5315	4846	1450		25.50
Cl	MIZORAM	15160	2035	3354						3333
16	TRIPURA	64346							1914	2083
17	MEGHALAYA							2909	11825	6508
			0980	12333 2	2707	5312	2332	2340	8717	3576

18	ASSAM	480065	80553	101577	39750	76007	26374	18819	87461	49524
19	WEST BENGAL	2017406	424473	315192	147336	322945	136523	71515	402921	196501
20	JHARKHAND	769980	180721	165861	46684	147892	37458	20157	112372	58835
21	ODISHA	1244402	263799	237858	68517	529899	72399	42837	172881	126212
22	CHHATTISGARH	624937	1111169	92315	28262	190328	33171	20832	76903	71957
23	MADHYA PRADESH	1551931	270751	267361	69324	404738	77803	39513	295035	127406
24	GUJARAT	1092302	214150	190675	60332	245879	66393	42037	197725	75111
25	DAMAN & DIU	2196	382	309	149	620	176	68	264	207
26	DADRA & NAGAR HAVELI 3294	3294	429	715	201	682	180	1115	483	489
27	MAHARASHTRA	2963392	574052	473271	473610	548418	160209	58753	510736	164343
	ANDHRA PRADESH									
28	(undivided)	2266607	398144	334292	219543	538934	132380	43169	409775	190370
29	KARNATAKA	1324205	264170	235691	90741	271982	93974	20913	246721	100013
30	GOA	33012	4964	5347	5272	5578	1817	1675	5784	2575
31	LAKSHADWEEP	1615	337	224	73	361	112	96	183	229
32	KERALA	761843	115513	105366	41346	171630	62,209	66915	96131	99233
33	TAMIL NADU	1179963	127405	220241	80077	287241	100847	32964	238392	92796
34	PUDUCHERRY	30189	3098	6152	1824	9054	2335	853	4137	2226
	ANDAMAN & NICOBAR						<u> </u>			
35	ISLANDS	0999	1084	1219	531	1593	294	364	838	737
	Total	268,14,994	50,33,431	50,72,914	19,98,692	54,36,826	15,05,964 7,22,880	7,22,880	49,27,589	21,16,698

Annexure referred to in reply to part (c)&(d) of the Lok Sabha Unstarred Question No. 682 for answer on 19/12/2017 regarding "Empowerment of Differently Abled Persons"

Budget Allocation under ADIP Scheme Scheme during the last three and current year

Year	Budget Estimate (Rs. in Crore)	Revised Estimate (Rs. in Crore)
2014-15	110.00	110.00
2015-16	125.50	151.40
2016-17	130.00	170.00
2017-18 (30.11.2017)	150.00	170.00

Budget Allocation under SIPDA Scheme Scheme during the last three and current year

Year	Budget Estimate (Rs. in Crore)	Revised Estimate (Rs. in Crore)
2014-15	80	61.41
2015-16	135	99.00
2016-17	193	193.00
2017-18	207	173.00

Budget Estimate and Revised Estimate under DDRS during the last three and current year

(Rs. in Crore)

	201	4-15	201	5-16	201	6-17	201	2017-18	
-	BE	RE	BE	RE	BE	RE	BE	/-18 RE	
L	90.00	50.50	60.00	51.00	45.00	45.00	60.00	KE	
						10100	00.00	~	

Annexure-II contd...

Budget Estimate and Revised Estimate under Scholarship Scheme during last three and current year

SI	Name of Scheme	יזרו	T) 1")	D. 15) 			(in Rs. Cr
No.	Name of Scheme	BE	RE	BE	RE	BE	RE	BE
INO.	3) . 3 4	2014-15	2014-15	2015-16	2015-16	2016-17	2016-17	2017-18
	Pre-Matric Scholarship scheme for Students with Disabilities	14,00	1.00	- 12.00	5.00	4.00	6.00	7.00
2	Post -Matric Scholarship scheme for Students with Disabilities	10.00	2.00	12.00	10.00	8.00	10.00	10.00
3	Scholarship for Top Class Education for Students with Disabilities	3.00	1.00	0.50	0.50	1.00	1.20	5.40
4	National Overseas Scholarship for Students with Disabilities	3.00	1.00	0.50	0.50	1.00	1.00	2.00
5	'National Fellowship for Persons with Disabilities	17.00	10.00	8.00	20.57	19.50	23.62	24.00